

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Company Appeal(AT) No. 16 of 2021**

IN THE MATTER OF:

Power Finance Corporation Ltd.

...Appellant

Vs

M/s Entegra Ltd. & Ors.

....Respondents

Present:

**For Appellant: Mr. Deepak Khurana and Ms. Nishtha Wadhwa,
Advocates**

For Respondents: Mr. Fereshte Sethna Advocate

**O R D E R
(Through Virtual Mode)**

16.02.2021 At the request of learned Counsel for the Appellant, the matter is adjourned.

Let the matter be fixed on **24th February, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**(Kanthi Narahari)
Member(Technical)**